

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (c) Two wells have been drilled in the Mahanadi off-shore area. There has been no commercial find of hydrocarbons so far. Further drilling operations will be decided upon depending upon the examination and evaluation of all the geological, seismic and other data particularly data collected from the drilling of these two wells.

Irregular Coal Supply to Thermal Power Stations in Karnataka

8052. SHRI K. MALLANNA: Will the Minister of ENERGY be pleased to state:

(a) whether the supply of coal to thermal power stations in the State of Karnataka is not regular and satisfactory;

(b) whether it is also a fact that as a result thereof the power production has been affected; and

(c) if so, the measures Government have taken to improve the position?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) There is no thermal power station located in the State of Karnataka.

(b) Does not arise.

(c) Does not arise.

Autonomous Corporation for Commercial T.V. and Radio

8053. SHRI CHIRANJI LAL SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state at what stage is the proposal to set up autonomous corporation for Commercial Television and All India Radio services?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): A proposal for setting up two public sector companies—one each for the commercial services of Akashvani and Doordarshan is under study.

Settlement of Refugees and Expenditure Thereon

8054. SHRI GIRIDHAR GOMANGO: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) the total population of the erstwhile refugees at present, state-wise;

(b) the money spent on the refugee re-settlement programmes and other developmental programmes including non-plan expenditure since the creation of the separate Ministry in Government of India up to the year 1980-81;

(c) the allocation proposed for Sixth Plan period by his Ministry for development of these resettlement areas and economic upliftment programmes, State-wise therefor; and

(d) the administrative set up and pattern adopted by his Ministry for execution of the schemes in those areas and the role played by the States in the matter of administration therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) A statement showing the number of displaced persons rehabilitated in each State and Union Territory since Independence is attached.

(b) An expenditure of Rs. 1000.41 crores has been incurred since Independence upto February, 1981 on the relief and rehabilitation, other developmental programmes including non-plan expenditure as per details given below:—